

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1892

ANSWERED ON:27.07.2017

Air Safety

Patel Shri Devji Mansingram;Rao Shri Konakalla Narayana

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is acute shortage of necessary technical expertise or people or basic infrastructure to get the rules and regulations implemented to monitor the air safety in the country and if so, the reasons therefor;
- (b) whether India has been ranked even behind Pakistan and Sri Lanka i.e. at 55th place among 185 countries with regard to air safety perspective and if so, the details thereof;
- (c) whether India is one of the countries in the World's fastest growing aviation market but the country's skies are getting increasingly unsafe as the air traffic grows and cabin crew of Indian carriers are facing regulatory action for various safety violations;
- (d) if so, the details thereof;
- (e) whether the Directorate General of Civil Aviation (DGCA) is planning to introduce full automatisisation of On Time Performance (OTP) recording mechanism at airports; and
- (f) if so, the details of airports, where the OTP system is made available across the country?

Answer

The Minister of State in the Ministry of CIVIL AVIATION

(Shri Jayant Sinha)

- (a) With large scale recruitment during the recent years for the various posts, the present staff strength in DGCA is sufficient for conducting safety audits/surveillance and monitoring the status.;
- (b) International Civil Aviation Organization (ICAO) does not rank any country. However, based on the audit conducted by ICAO under its Universal Safety Oversight Audit Programme (USOAP), the effective implementation (as a percentage) of safety oversight system has been done.;
- (c) & (d) India is one of the fastest growing aviation markets in the world. Regarding the safety violations by cabin crew, no such violation has been reported to DGCA during the last two years.;
- (e) & (f) DGCA has issued Air Transport Circular 04 of 2009 titled "Airport Level Monitoring of On-time performance (OTP)". The computation of on-time performance of airlines is in the domain of airport operators.;

On receipt of concerns expressed by scheduled domestic airline operators on the inconsistency in On-Time Performance (OTP) data recorded through Airport Collaborative Decision Making (ACDM) process and that submitted by private airport operators to DGCA, a Committee was constituted by the Director General of Civil Aviation to look into the the source of data, it correctness and presentation. The Committee made few recommendations which are given at Annexure-A. These observations have been implemented by DGCA.;